

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).5216/2006

(From the judgement and order dated 25/09/2003 in LPA No. 263/2004 & WP No. 415/2002 of The HIGH COURT OF M.P AT INDORE)

STEEL TUBES INDIA LTD.

Petitioner(s)

VERSUS

ENGINEERING MAZDOOR SANGH & ORS.

Respondent(s)

(Office report on default dated 04.04.2007)

Date: 09/10/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
(IN CHAMBERS)

For Petitioner(s) Mr. A. Deb Kumar, Adv.
Mr. K. Rajeev, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Call after four weeks.

(Jayant Kumar Arora)
Sr. PA

(Neeru Bala Vij)
Court Master